

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1209 of 2019

IN THE MATTER OF:

Oyster Steel and Iron Pvt. Ltd.

...Appellant

Versus

Laxmi Foils Pvt. Ltd.

...Respondent

For Appellant: Shri Rajat Sain, Advocate

For Respondent: Shri Rahul Gupta, Advocate

ORDER

10.01.2020 Due to paucity of time, the matter could not be taken up.

The Registry is directed to list the matter on 21.01.2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md